

**GOVERNMENT OF INDIA  
SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1595  
ANSWERED ON:08.03.2010  
WELFARE OF SC AND OBC  
Lal Shri Kirodi

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) the details of the scheme implemented by the Government for the Welfare of Scheduled Castes (SCs) and other Backward Classes (OBC's);
- (b) whether the percentage of grants provided under various welfare schemes to Non-Governmental Organization (NGOs) varies;
- (c) if so, the details thereof and the reasons therefor;
- (d) whether any time table has been set by NGOs for purchase of articles under the head of non recurring expenditure and the expenditure incurred thereunder is not being compensated;
- (e) if so, the details thereof and the reasons therefor;
- (f) the norms governing NGOs functioning and those for fixing the time frame for release of funds alongwith the year in which the said norms were fixed;
- (g) whether the Government proposes to increase allocation of funds for NGOs; and
- (h) if so the details thereof?

**Answer**

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (D. NAPOLEON)

(a) The Schemes are as under:-

I. Welfare of SCs

- (i) Post -matric Scholarship for SCs
- (ii) Pre- matric Scholarship for Children of those engaged in unclean occupations
- (iii) Rajiv Gandhi National Fellowship for Scheduled Castes
- (iv) National Overseas Scholarship for SCs
- (v) Construction of hostels for SC boys and girls
- (vi) Coaching & Allied for Weaker Sections including SCs and OBCs
- (vii) Upgradation of Merit of SC Students
- (viii) Top class education for Scheduled Castes
- (ix) Self employment scheme for rehabilitation of manual scavengers
- (x) Special Central Assistance to Scheduled Castes Sub-Plan
- (xi) National Scheduled Castes Finance & Development Corporation
- (xii) National Safai Karamcharies Finance & Development Corporation
- (xiii) Scheduled Castes Development Corporations
- (xiv) Assistance to Voluntary Organizations working for SCs
- (xv) Implementation of Protection of Civil Rights Act, 1955 and Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act, 1989

Welfare of OBCs

- (i) Pre-matric Scholarship to OBC students

(ii) Post-matric Scholarship to OBC students

(iii) Construction of hostels for OBC boys & girls

(iv) Assistance to Voluntary Organisations working for welfare of OBCs, and

(v) National Backward Classes Finance and Development Corporation (NBCFDC) implement various Soft-loan schemes for the OBC population in the country.

(b) & (c) Under Schemes of Assistance to Voluntary Organizations working for welfare of SCs and OBCs, respectively, grant-in-aid to the extent of 75-90 % of the approved expenditure on any/all items, enumerated in the Schemes, may be given to NGOs. Under the Schemes of Coaching & Allied for Weaker Sections including SCs and OBCs, and Construction of hostels for SC and OBC boys & girls, voluntary organizations are assisted as per norms of respective Schemes.

(d) & (e):- Under the respective Schemes of Assistance to Voluntary Organizations working for welfare of SCs and OBCs, sanctioning of non-recurring expenditure is considered as per the parameters of various projects enumerated in Schemes, and in terms of General Financial Rules, Utilization certificate is required to be furnished by the concerned Organization, within twelve months of closure of the Financial Year.

(f) The existing Schemes of Assistance to Voluntary Organizations working for welfare of SCs and OBCs are in force since 1998-99. Subject to availability of funds, grant-in-aid is released to them, as per the existing Schemes, and relevant executive instructions.

(g) & (h) The allocations under the Schemes of Assistance to Voluntary Organizations working for welfare of SCs and OBCs, are as under:-

(Rs. in crore)

Scheme	Year	Budget Estimate
Assistance to Voluntary Organizations working for SCs	2009-10	35.0
	2010-11	35.0
Assistance to Voluntary Organizations working for welfare of OBCs	2009-10	05.0
	2010-11	05.0